# GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF MILITARY AFFAIRS

#### LOK SABHA

### **UNSTARRED QUESTION NO. 2088**

TO BE ANSWERED ON 15th December, 2023

#### GENDER-SPECIFIC ELIGIBILITY CRITERIA IN DEFENCE

#### 2088. SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has accepted the Standing Committee's recommendation to reserve a fixed percentage exclusively for the wards of martyred soldiers out of the general quota;
- (b) the timeline set for the implementation of the recommendation of the Standing Committee;
- (c) the measures taken by the Government to address gender-specific eligibility criteria and ensure equal opportunities to both male/female siblings along with the children of battle casualties; and
- (d) the number of individuals enrolled through the instant enrollment process during the last three years categorised by the reasons for enrolment?

## ANSWER

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a) & (b): No, Sir.
- (c): The induction/recruitment in Indian Armed Forces is based on manpower requirements planned and projected from time to time. Vacancies for various streams are determined based on envisaged role, operational capabilities and in accordance with extant policy and regulations.
- (d): The number of individuals enrolled through the instant enrollment process during the last three years is given below: -

Sl. No.	Year	Veer Naris/Widows inducted in SSC(NT)/SSC(T) Course	Wards of Battle Casualties inducted in NCC Spl Entry (Men & Women)
(a)	2021	02	03
(b)	2022	02	01
(c)	2023	02	06

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